

existing quota of six ounces per day per adult;

(c) whether the Centre had allotted only 35,000 tonnes of wheat and 4,000 tonnes of rice against the State's demand of 150,000 and 50,000 tonnes respectively; and

(d) whether Government have agreed to despatch more wheat and rice?

**The Minister of Finance (Shri T. T. Krishnamachari) on behalf of the Minister of Food and Agriculture:** (a) Yes, Sir.

(b) The State Government did ask for larger allotment of wheat.

(c) and (d). The Government of Bihar asked for an allotment of 1,00,000 tonnes of wheat and 20,000 tonnes of rice for November. Actual allotment was 35,000 tonnes of wheat and 2,000 tonnes of rice. It is not possible to increase the allotment of either wheat or rice to Bihar during November keeping in view the over-all stocks available with the Government of India and the demands from other States, taking into account the production prospects in the States.

#### L.C.A.O.

\*395. **Shri Rameshwar Tantia:**  
**Shri Himatsingka:**  
**Shri P. K. Deo:**  
**Shri Solanki:**  
**Shri Kapur Singh:**  
**Shri Vidya Charan Shukla:**

Will the Minister of Civil Aviation be pleased to state:

(a) whether it is a fact that India has withdrawn from the International Civil Aviation Organisation; and

(b) if so, the reasons therefor?

**The Minister of Transport (Shri Raj Bahadur):** (a) No, Sir.

(b) Does not arise.

#### Farm Price-policy

\*396. **Dr. L. M. Singhvi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the attention of Government has been drawn to a speech delivered by the Chairman, Agricultural Prices Commission at the India International Centre on the 29th September, 1965 advocating productivity-oriented farm price-policy and opposing any effort to use farm prices as a mechanism for deliberate income transfer; and

(b) if so, what are his main points of difference in conception or implementation with Government's policies?

**The Minister of Finance (Shri T. T. Krishnamachari) on behalf of the Minister of Food and Agriculture:** (a) Yes, Sir.

(b) None, Sir. He has only emphasised the present policy of the Government.

#### Inter-State Transport Commission

\*397. **Shri R. G. Dubey:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the Inter-State Transport Commission has issued a direction that a permit token should be carried by every vehicle on an inter-State journey over 300 miles; and

(b) if so, the reasons therefor?

**The Minister of Transport (Shri Raj Bahadur):** (a) Yes.

(b) The permit token has been prescribed to obviate unnecessary detentions of public and private carriers operating on inter-State routes, on account of routine checks at the different check-posts set up by the State Governments.